

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 573 of 2020

IN THE MATTER OF:

Navneet Jain

...Appellant.

Versus

**Manoj Sehgal, RP of Sarbat Cotfab Pvt.
Ltd. & Ors.**

...Respondents.

Present:

For Appellant: Mr. Harsh Garg, Adovcate.

**For Respondent: Ms. Varsha Banerjee, Mr. Kunal Godhwani,
Advocates for R-1.**

**Mr. Abhishek Anand and Mr. Mohak Sharma,
Advocate for R-2.**

Mr. Rajiv Gupta, Advocate for R-3.

**Mr. Suresh Dutt Dobhal and Mr. Nirmal Goenka,
Advocates for R-4.**

**ORDER
(Virtual Mode)**

11.01.2021

List this Appeal 'For Admission (After Notice)' Hearing on **02nd**

February, 2021.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md.